

SL. No.31

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.442/95/HDB/2020
NAME OF THE COMPANY	S.Kishore & KSK Mahanadi Power Company Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	S.Kishore & KSK Mahanadi Power Company Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. G.P. Yash Vardhan for the Petitioner.

Ld. Counsel Mr. Viswaraj for the Respondent.

Ld. Counsel Ms. JVL Bharat for the Resolution Professional.

Matter is adjourned to 07.03.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)